

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 12th February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**IA-11 of 2014 in
DFR-2691 of 2013**

Delhi International Airport Pvt. Ltd. ... Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr. ... Respondent(s)

**Counsel for the Appellant (s) : Ms. Isha J. Kumar
Mr. Sarojanand Jha**

Counsel for the Respondent(s): Mr. Sharad Kumar Srivastava for R.1

ORDER

**IA-11 of 2014
(Appl. for condonation of delay)**

At the request of the learned counsel for the Applicant, Post the matter on **13.02.2014.**

**(Rakesh Nath)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**